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ITEM NO.57

COURT NO.9

SECTION III

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CC 1789/2012

Petition(s) for Special Leave to Appeal (Civil)...../2012

(From the judgement and order dated 11/10/2011 in CMWP
No.1409/2003 of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

HINDALCO INDUSTRIES LTD.

Petitioner(s)

VERSUS

NORTHERN COALFIELD LIMITED & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP)

Date: 10/02/2012 This Petition was called on for hearing
today.

CORAM :

HON'BLE MR. JUSTICE H.L. DATTU
HON'BLE MR. JUSTICE CHANDRAMAULI KR. PRASAD

For Petitioner(s) Dr.A.M.Singhvi, Sr.Adv.
 Mr. Syed Shahid Hussain Rizvi,Adv.
 Ms.Devika Joshi, Adv.
 Mr.Sanjeev Panigrahi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Call the matter on Monday, the 13th February, 2012.

(G.V.Ramana)
Court Master

(Renuka Sadana)
Court Master